

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER No.12**

Dated Guwahati, the 25<sup>th</sup> March, 2014

It is for information of all concerned that all the matters related to sanction/creation of posts, amendment/creation of rules, changes in cadre strength and other such aspects are to be notified to the Recruitment Cell immediately after a formal order in that regard is passed. A copy of the relevant orders shall also be sent to the Recruitment Cell for taking immediate necessary action by Recruitment Cell.

By Order,

Sd/- M.K. Bhattacharjee  
**REGISTRAR GENERAL**

Memo No.HC.III-05/2014/723-733 IG dated 25<sup>th</sup> March, 2014

Copy for information to:

1. The Registrar (Vig. / Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
9. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
10. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. C. A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

4/25/14